GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 444

TO BE ANSWERED ON THE 19^{TH} NOVEMBER, 2019/ KARTIKA 28, 1941 (SAKA) FIRING BY BORDER GUARD BANGLADESH

444. SHRI V.K. SREEKANDAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the firing by the Border Guard Bangladesh which killed a Border Security Force security personnel recently was unprovoked and unwarranted;
- (b) if so, the details thereof;
- (c) whether the Government has taken up this issue with the authorities of Border Guard Bangladesh; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) & (b): The BOP Commander, Kakmarichar had gone to a post Commander level meeting with BGB BOP Charghat Commander on Bangladesh side for release of a fisherman as per standard protocol. While returning from the meeting, BSF party was fired upon. One BSF personnel was killed in the firing on 17.10.2019 and another BSF personnel was injured.
- (c) & (d): DG BSF has taken up the matter with DG Border Guard Bangladesh.
